

Government has also established an Electronic Media monitoring Centre (EMMC) to monitor the content of private television channels with reference to the violation of Programme and Advertising Codes.

So far Print Media is concerned the Government has set up the Press Council of India (PCI) which is a statutory autonomous body set up under the Press Council of India Act, 1978 with the twin objectives of preserving the freedom of the press and of maintaining and improving the standards of newspapers and news agencies in India and to inculcate principles of self-regulation among the press. The Government does not exercise any control on the content of print media. However, the Press Council monitors and takes cognizance, *suo motu* or on complaints, of advertisements, which it is *prima facie* satisfied, are violative of the ethics of journalistic practice. Accordingly Press Council of India, in order to prevail upon the Press to practice self-regulation has been issuing directions/appeals to newspapers/magazines to guide them in publication of advertisements etc. The Press Council of India have formed Norms of Journalistic Conduct under Article 13(2) (b) of the Press Council Act 1978.

Vacancies in AIR and DD

‡3245. SHRI SAMAN PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether some posts of different categories are lying vacant in the All India Radio and Doordarshan;

(b) if so, the details thereof;

(c) whether Government is taking any steps to fill up all the vacant posts; and

(d) whether Government is planning to regularize the temporary and contractual staff working at All India Radio Stations?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Yes, Sir.

(b) Details provided by DG:AIR in respect of AIR and Doordarshan are given in Statement-I, II and III (*See below*).

(c) Yes, Sir.

(d) no such proposal is under consideration of the Government.

Statement-I

The details of vacancies in All India Radio

Sl. No.	Name of Wings	No. of vacant posts
1	2	3
1.	Engg. Wing	1284

‡Original notice of the question was received in Hindi.

1	2	3
2.	Programme	3010
3.	Admn. Wing	
	(i) Head Qrs.	236
	(ii) AIR Station and DD Kendras	2521
4.	News Wing	55
5.	CC Wing	171
GRAND TOTAL :		7277

Statement-II

The details of vacancies in All Doordarshan

Sl. No.	Name of Wings	No. of vacant posts
1.	Engg. Wing	2714
2.	Programme	736
3.	Admn. Wing	
	(i) Head Qrs.	92
	(ii) AIR Station and DD Kendras	640
4.	News Wing	39
5.	CC Wing	0
GRAND TOTAL :		4221

Statement-III

The details of vacancies in All India Radio and Doordarshan (Total)

Sl. No.	Name of Wings	No. of sanctioned posts	No. of vacant posts	Additional staff requirement for projects	Total staff requirement including existing vacancies
1	2	3	4	5	6
1.	Engg. Wing	18262	3998	3731	7729

1	2	3	4	5	6
2.	Programme	10679	3746	1417	5163
3.	Admn. Wing				
	(i) Head Qrs.	1301	328	0	328
	(ii) AIR Station and DD Kendras	16081	3161	1777	4938
4.	News Wing	393	94	9	103
5.	CC Wing	1457	171	0	171
GRAND TOTAL :		48173	11498	6934	18432

Coverage of State-sponsored television

†3246. SHRI RAVI SHANKAR PRASAD:
SHRI RAM JETHMALANI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that State-sponsored television network is the largest and within the reach of maximum people;

(b) if so, the details thereof;

(c) whether it is also a fact that from income viewpoint they are comparatively earning less than private channels; and

(d) if so, the details thereof and the annual income of State-sponsored network in 2008-09?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Yes, Sir.

(b) Doordarshan (DD) is operating 31 TV channels besides free to air DTH service and having a terrestrial network of 66 Studios and 1416 transmitters providing coverage to about 92 percent population.

(c) DD is a public Broadcaster and its main aim is to educate, inform and entertain its viewers. Revenue earning is not the sole motive of DD. The revenue earned by private broadcasters is not reported to the Ministry.

(d) Net revenue generated by DD in the year 2008-09 is Rs. 737.05 crores.

Unions in AIR and DD

3247. SHRI MOHAMMED AMIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

Original notice of the question was received in Hindi.